

Kolhapur Municipal Corporation

(KMC)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**EXECUTION APPLICATION NO. 23 OF 2023 (WZ)
IN
ORIGINAL APPLICATION NO. 124 OF 2022 (WZ)**

Rejoinder Report of Kolhapur Municipal Corporation

October 2024

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AFFIDAVIT

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE
BENCH PUNE

Application No. 23/2023

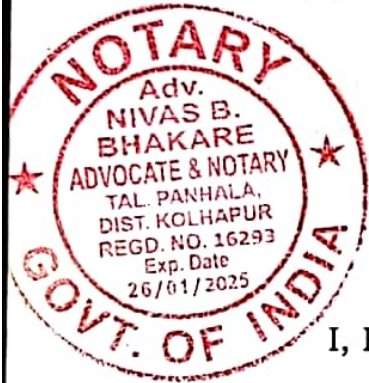
Vrinda Basu

-----**Applicant**

V/S

State of Maharashtra,

-----**Respondent**



Affidavit in compliance of order dated
14.08.2024 on behalf of Kolhapur
Municipal Corporation.

I, Pandit Khandu Patil age 48 years, Occupation service, Deputy Commissioner (II) of Kolhapur Municipal Corporation (KMC), Kolhapur, do hereby state on solemn affirmation as under.

With reference to the order passed by Hon. NGT in the matter of O/A 23/2023 Vrinda Basu V/S State and Others, herewith we are submitting present status of wastewater generation/treatment & rejoinder report of by Kolhapur Municipal Corporation (KMC) as follows.

I. TREATMENT OF WASTEWATER

The 65% of the city area is sewerred. The sewerage and the nala wastewater is treated in the various STP's. The technology adopted is sequential batch reactor (S.B.R.) whose effluent is within the MPCB norms. Both the STP's are operated on BOOT basis.

Presently 106.70 MLD of wastewater is being treated as per MPCB norms. Approximately 15 to 18 MLD is discharged from nearby

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villages like Kalamba, Pachgaon, Morewadi & R K Nagar. This fact has been communicated to Zilla Parishad, Kolhapur.

TREATMENT CAPACITY OF STPs

S N	Name of STP	Capacity in MLD	Addl 10% capacity in MLD	Total capacity	Remark
1	Kasaba Bawada STP	76.00	7.60	83.60	presently in working condition
2	Dudhali STP	17.00	1.70	18.70	presently in working condition
3	Kasaba Bawada STP	4.00	0.40	4.4	presently in working condition
Total		97.00	9.70	106.7	-
4	Dudhali STP	6.00	0.60	6.60	Expected to be completed by Nov 2024
Total		103.00	10.30	113.30	-

The work of 6 MLD STP is delayed due to natural calamities mentioned below

- Flood in 2019 & 2021 (The location of STP is in flood prone area)
- Nation wide lock down imposed due to Global pandemic corona from March 2020

Currently erection work of mechanical components is completed. Electromechanical work is in progress and work is expected to be completed by November 2024.

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II. PROPOSED WORKS FOR TREATMENT OF WASTEWATER GENERATED

1. AMRUT -I Scheme

- Lowering laying of about 112.80 KMs sewerage network is sanctioned under AMRUT-1 scheme. As per the revised survey done by MJP lowering laying is restricted to 78 KMs.
- Work of diversion of 6 remaining small nallas (Lakshirth, Rajhans, Ramanmala, Dreamword, Kasaba Bawada, Vitbhatti) are under progress.
- Construction of 4 MLD & 6 MLD STPs near Bawada & Dudhali existing STPs as mentioned above.

The works completed under AMRUT-I include - 65 kms of sewer line, 4 MLD STP, KT weirs at Lakshirth & Ramanmala nalla, rising main at Lakshirth (1100 mtr completed), Vitbhatti (505 mtr completed) & Rajhans nalla (475 mtr completed) & gravity main at Ramanmala (350 mtr completed)

2. AMRUT -II Scheme

New direct Kalamawadi water supply scheme for Kolhapur city is recently commissioned & the increased water supply to the city in the first stage is 178 MLD. Kolhapur Municipal corporation has prepared 4 sewerage management DPRs to cater to future demand as mentioned below.

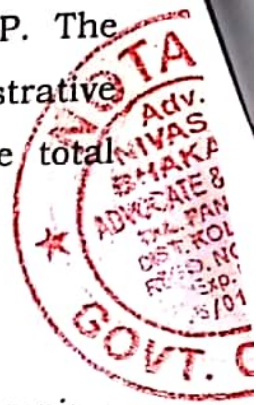
Sr No	Name of zone	Cost in Crs	Length of Sewerage system	No of pumping station	No of S.T.P.'s & capacity	Present status
1	Jayanti	51.13	37 km	1 no	1 no, 9 mld	Contractor has been finalised and work order has been issued.
2	Dudhali	57.32	13 km	3 no	1 no, 19.50 mld	
3	Line Bazar	31.96	26 km	1 no	-	
4	Bapat Camp	139.21	56.76 km	1 no	1 no, 15 mld	
Total		279.62				

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3. State Nagrothan scheme

Another DPR costing Rs 46.56 Crs for remaining Bapat Camp nala zone is prepared & got technically approved from MJP. The proposal is further in the process of submission for administrative approval from State Government. This will take care of the total catchment of the Bapat Camp nalla zone.



4. Upgradation of 76 MLD at Jayanti nalla

To increase the efficiency of Jayanti nalla old pumping station, it is necessary to remove floating material /plastic etc. from the nalla on daily basis. At present the floating material is removed manually. This reduces the efficiency of pumping station. Hence it is decided to construct a trash screen at pumping station costing Rs. 1.82 Crs (first stage) from Maharashtra Suvarnajayanti Nagrothan Maha abhiyan 2023-24 & work order is issued to the contractor.

5. Inbuilt STP's for townships & apartments.

As per prevailing by-laws and as per the UDCPR by-laws under section 13.4.1 as per the area proposed in the construction STP's are proposed. In Kolhapur municipal corporation area 70 building permissions are given with provision of STPs.

6. Meeting with service center owners

The meeting of service center owners & large water consuming agencies was conducted by Kolhapur Municipal Corporation, oil & grease trap & small individual STPs & treated wastewater reuse is made compulsory to big apartment & townships. This has considerably reduced the wastewater generation in the city.

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III. The say of the Kolhapur municipal corporation regarding nallas is as follows

1. Rajhans Nala – This nala is flowing through mainly agricultural land. As this land is being used for the agricultural use water is flowing after watering of crops.
2. Dreamworld nala - This nala is flowing through mainly agricultural land. As this land is being used for the agricultural use water is flowing after watering of crops.
3. kasaba bawada nala - This nala is flowing through mainly agricultural land. As this land is being used for the agricultural use water is flowing after watering of crops.
4. Ramanmala Nala – The backwash water of water treatment plant of bawada filter house is flowing through Ramanmala Nala.
5. Lakshatirth Nala – This nala is flowing near the west side boundary of the Kolhapur municipal corporation. The water coming to this nala is from nearby shinganapur and hanmantwadi villages. So environmental damages cannot be levied on Kolhapur municipal corporation.
6. vitbhatti Nala – This nala is flowing near the east side boundary of the Kolhapur municipal corporation. The water coming to this nala is from nearby uchagaon village. So environmental damages cannot be levied on Kolhapur municipal corporation.

Above listed nalla 1 to 4 are mainly flowing from agricultural land and treated water from STPs of high rise building is discharged in these nallas. so major pollution is not caused by these nallas. Also Kolhapur Municipal Corporation is treating these nallas with phytoremediation and bleaching powder dosing. Also treating nalla 5 and 6 with phytoremediation and bleaching powder dosing causing financial burden on Kolhapur Municipal Corporation as the water flowing through these nallas is coming from nearby villages.

Total wastewater generation in Kolhapur Municipal Corporation premises is 149.10 MLD. Out of which approximately 15 to 18 MLD is discharged from nearby villages like Kalamba, Pachgaon, Morewadi & R K Nagar. This fact has been communicated to Zilla Parishad, Kolhapur. Deducting this quantity the actual wastewater generation of Kolhapur Municipal Corporation is 131.10 MLD, out of which 106.70

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MLD is treated & further increased to 113.30 MLD after the commissioning of 6 MLD (6.6 with 10% extra) STP in the year Nov 2024. Hence actual quantity of wastewater untreated is 17.80 MLD (131.10-113.30) which is treated by means of phytoremediation and bleaching powder dosing.

Kolhapur Municipal Corporation is taking serious efforts to reduce the pollution of river Panchaganga by means of operating SBR based advanced STPs, 76 MLD from December 2014, 17 MLD from 1 July 2017 and 4 MLD from 16 December 2023 continuously on long term basis. The permissible standards of the effluent wastewater have not exceeded the permissible limits for the period mentioned in penalty imposed & hence Kolhapur Municipal Corporation should not be made liable for the penalty imposed by MPCB Board. Despite Kolhapur Municipal Corporation is a non profit public service institution and having tight financial situation, Kolhapur Municipal Corporation has been prioritizing treatment of wastewater and protection of Panchganga river. Hence we humbly request Hon. Court that Kolhapur Municipal Corporation may be kindly exempted from the penalty considering its dedicated efforts.



Heath

**Deputy Commissioner (II)
Kolhapur Municipal Corporation**

SOLEMNLY affirmed before me
by **Pandit Khandu Patil**
At: **Shinde wadi Tal. Miraj**
Who is identified before me
by **At: Shinde wadi Tal. Miraj**
Whom I personally know
This **29th** day of **OCT 2024**
3850 5040 2154

Nivas B. Bhakare
20/10/2024

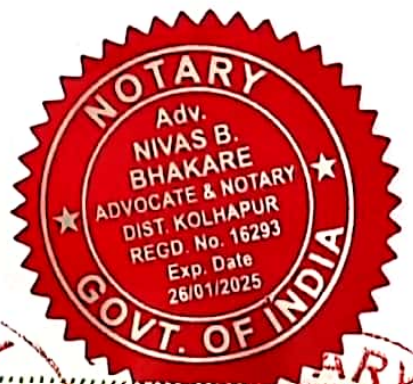
NIVAS B. BHAKARE
Advocate & Notary

Mitharwadi, Post. Ambavade,
Tal. Panhala, Dist. Kolhapur.
Mob. 9881223550, 7588461929

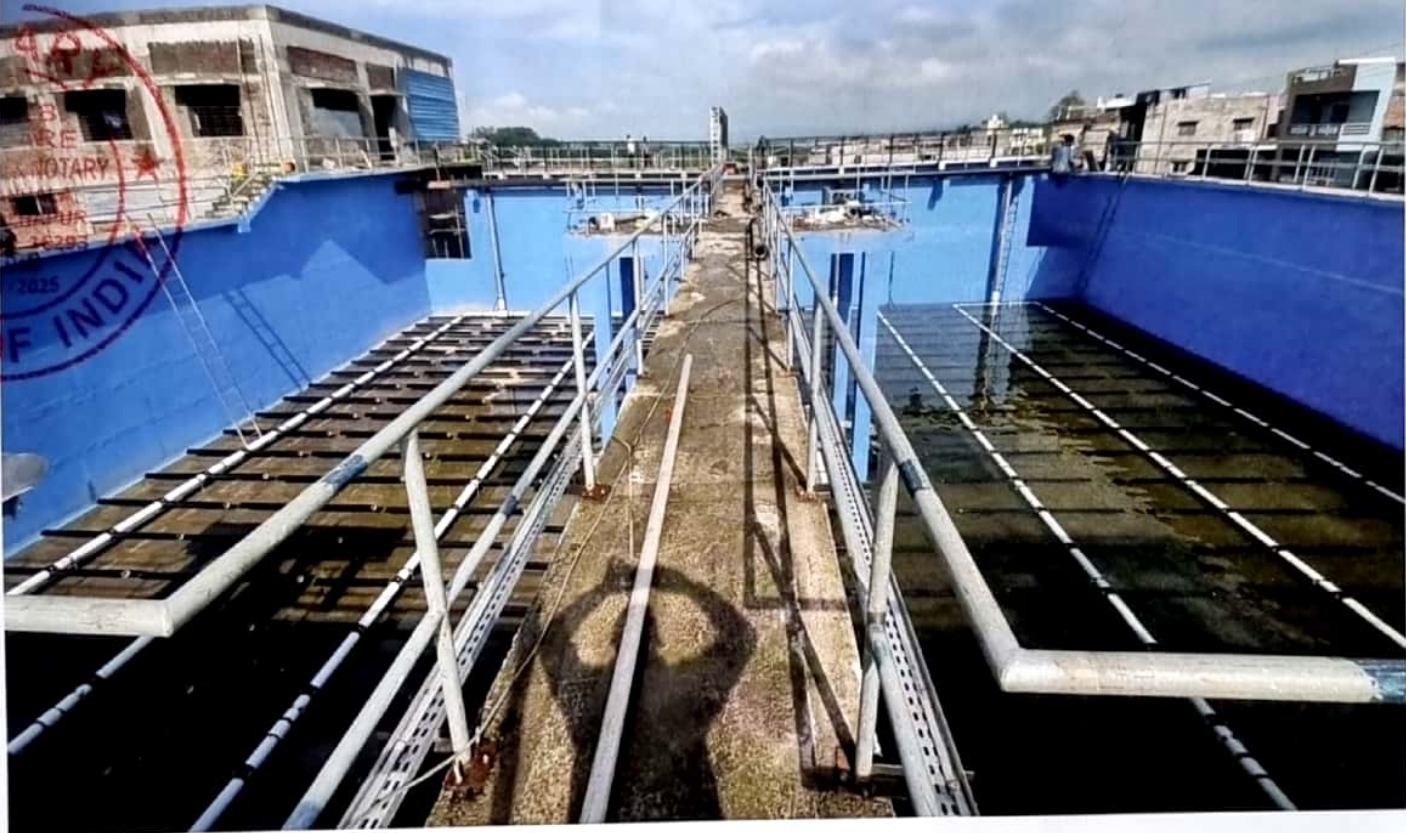
Notary Regi. Sr. No. 3983
2024

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6 MLD STP PROGRESS



6 MLD STP PROGRESS



नास्ति सरकार



पंडित खंडू पाटील
Pandit Khandu Patil
जन्म तिथि/DOB: 15/01/1977
पुरुष/ MALE

3850 5040 2154

माझे आधार, माझी ओळख

NOTARY
Adv.
NIVAS B.
BHAKARE
ADVOCATE & NOTARY
TAL. PANHALA,
DIST. KOLHAPUR
REGD. NO. 16293
Exp. Date
26/01/2025
GOVT. OF INDIA

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भारतीय विमान सेवा प्राधिकरण
INDIAN AIR CARRIER SERVICE AUTHORITY OF INDIA



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SELF ATTESTED